

Filing No. BA/8550/2020

Hasim Ansari Vs The State of Jharkhand

Advocate's Name- Mr. Prem Pujari Roy

Defects:-

9. (i) P.O. & P.S. of the petitioner at page no. 1 may be verified from vak.
- (ii) Statement regarding adhar card is missing at index.
- (iii) P. form may be filed up properly.
- (iv) Typed copy of annexure -1 has not been certified to be true.